

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**TP No. 28-A/2016 & TP No. 28-B/2016 with
TP No. 28/397-398/NCLT/AHM/2016 (New)
CA 206/2012 & CA No. 146/2013 with
CP No. 50/397-398/CLB/MB/2012 (Old)**


Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.08.2017**

Name of the Company: Karuvalil Joji Philip & Ors.
V/s.
Green Tree Foods Pvt. Ltd. & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

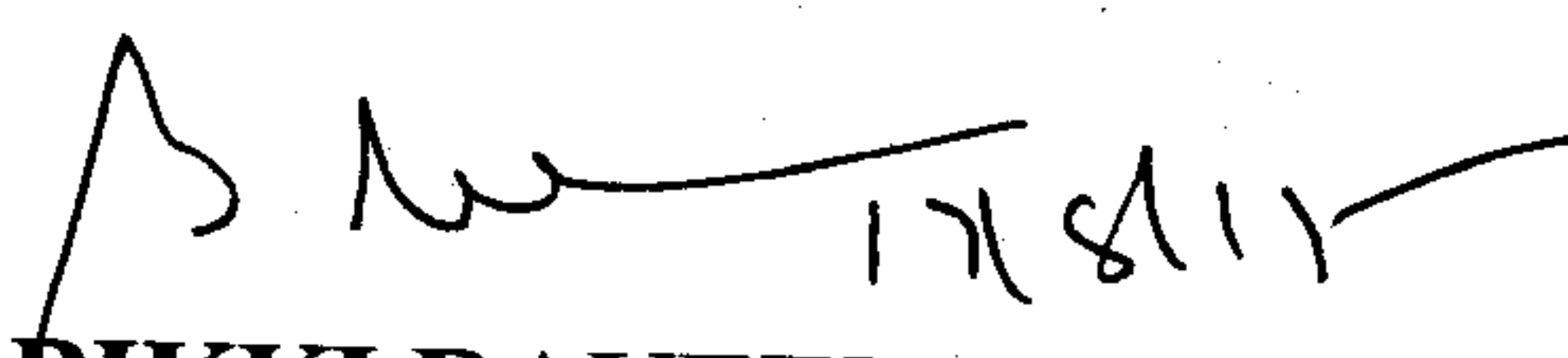
<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Aditya Bihani With Anuj K Trivedi	Advocate	Petitioner	
2.				

ORDER

Learned Advocate Mr. Aditya Bihani i/b Learned Advocate Mr. Anuj Trivedi present for Petitioner. None present for Respondents.

Respondents are directed to appear before this Tribunal either in person or through professional on 26.09.2017.

List the matter on 26.09.2017 for final hearing.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 17th day of August, 2017.